



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 03.03.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1117 of 2023	Dhankalash Distributors Pvt. Ltd. Vs. Ayyagiri Viswanadha Sarma & Ors.	Aditya Dewan	Manmeet Singh Prithu Garg
		With		
2.	Comp. App. (AT) (Ins) No. 949 of 2023 & I.A. No. 4005 of 2023 (With Defects)	Assets Care & Reconstruction Enterprise Ltd. Vs. Viswanadha Sarma Resolution Professional of Arena Superstructures Pvt. Ltd. & Ors.	R. Sudhinder Udit Mendiratta	Manmeet Singh Kamlendra P Singh Vishal Bijlani Prithu Garg Aditya Awasthi Harsimran Duggal Rahul Gupta-R2
		With		
3.	Comp. App. (AT) (Ins) No. 1231 of 2023	New Okhla Industrial Development Authority (Noida) Vs. Ayyagari Viswanadha Sarma & Anr.	Geetanjali	Prithu Garg Parth Bhati

4.	Comp. App. (AT) (Ins) No. 1761 & 1762 of 2025	Prem Lata Yadav & Anr. Vs. Rathi Tmt Saria Pvt. Ltd., Through Ajit Kumar, RP & Ors.	S. Shishir	Abhishek Anand Karan Kohli- RP Niti Jain Mahima Arora- R2 Manisha Chaudhary Shravan Chandrashekhar- R3
5.	Comp. App. (AT) (Ins) No. 1226 of 2025	Chamandeep Singh Natt Vs. Palchan Bhang Power Pvt. Ltd. & Ors.	Aditya Shukla	Aamir Zafar Khan Mohit Raghuvanshi Irfan Hasib Vijay Deora-R2 to R6

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)